

were persons involved in large scale violence, arson, looting or manufacture of explosives.

[*Translation*]

Government Accommodation for Non-Gazetted Employees of Delhi Police

1567. SHRI RAM NARAIN BERWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Government accommodation for the non-gazetted employees of Delhi Police;

(b) the number of Government accommodation constructed during each of the last three years;

(c) the number of policemen out of the total non-gazetted staff who have been allotted Government accommodation; and

(d) the steps taken to construct more quarters in order to provide accommodation to the remaining staff?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) There are 8422 sets of quarters for the non-gazetted employees of Delhi Police.

(b) 381 Govt. quarters of various categories and barracks for 200 persons were constructed from 1988-89 to 1990-91 while 597 quarters and barracks for 60 persons have been constructed during year 1991-92.

(c) 8352 members of Delhi Police have been allotted Government accommodation.

(d) Construction of 735 Govt. quarters

and barracks for accommodating about 500 persons is under way.

Overtime Allowance to Delhi Police Personnel

1568. SHRI RAM NARAIN BERWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether eight hours duty have been prescribed in the Delhi-Police;

(b) if so, whether the Delhi Police personnel performing duties for more than eight hours are paid any overtime allowance;

(c) if not, whether the Government propose to provide over-time allowance to the Delhi Police personnel like other Government employees; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) to (d). On Several occasions, the Delhi Police personnel from the rank of Constable to that of Assistant Sub-Inspector, who perform duty for more than 8 hours are paid food allowance at the rate of Rs. 10 per day up to 25 days in a year. Compensatory pay for one month is also paid from the rank of Constable to that of Inspector in lieu of holidays.

[*English*]

Development of Fisheries in Orissa

1569. SHRI GOPI NATH GAJAPATHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is an immense scope for rearing fish in Hirakud reservoir and Chilka Lake in Orissa;

(b) if so, the steps taken to explore the possibility;

(c) whether any scheme is proposed to be launched shortly;

(d) if so, the assistance proposed to be given to Orissa in this regard ; and

(e) if not, the steps proposed to be taken to optimise the fish yield from this reservoir and lake in Orissa.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN) : (a) Yes, Sir.

(b) The Central Inland Capture Fisheries Research Institute (CICFRI) of Indian Council of Agricultural Research has recently carried out the survey of fisheries potential of Hirakud reservoir. The per hectare yield of fish production of the reservoir is low against the State level and national level average. Area along the Chilka lake in the districts of Ganjam average. Area along the Chilka lake in the districts of Ganjam and Puri is being developed for prawn farming under Centrally Sponsored Brackishwater Fish Farmers' Development Agency Scheme.

(c) to (e). On the basis of CICFRI report on Hirakud reservoir, State Government of Orissa has been requested to formulate a scheme in consultation with National Cooperative Development Corporation for the development of fisheries in the reservoir.

Mushroom Production

1570: SHRI GOPI NATH GAJAPATHI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a great scope for increasing mushroom production in the country;

(b) if so, the steps taken in this direction so far;

(c) whether the Government have any specific proposal to give a boost to mushroom cultivation in Eighth Five Year Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) to (d). Government of India with Dutch assistance has established infrastructure facilities for production of mushroom in the states of Himachal Pradesh, Uttar Pradesh and Karnataka. A Central Sector Scheme with an outlay of Rs. 15 lakhs has been proposed to boost mushroom cultivation in the potential states during 1992-93.

NDDB Projects in Orissa

1571. SHRI GOPI NATH GAJAPATHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Dairy Development Board (NDDDB) propose to set up some projects in Orissa; and

(b) if so, the places where these projects are proposed to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C.LENKA): (a) There is no proposal at present under consideration of the National